

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:281
ANSWERED ON:15.03.2000
INTER STATE WATER DISPUTES
ALE NARENDRA

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the number of disputes over sharing of water pending between various States in the country; and
- (b) the steps taken/proposed to be taken by the Government to solve the disputes ?

Answer

THE MINISTER OF WATER RESOURCES (DR. C.P.THAKUR)

(a) & (b) Two disputes over sharing of water between the basin States, namely, i) Ravi and Beas Water Dispute, and ii) Cauvery Water Disputes are pending. Union Government has constituted i) Ravi and Beas Waters Tribunal, and ii) Cauvery Water Disputes Tribunal on 2.4.1986 and 2.6.1990 respectively under the provisions of the Inter-State Water Disputes Act, 1956 (ISWD Act, 1956) for adjudication of the disputes.